

**Declaration of Assets and Liabilities**

Year – 2023-24

I, **Mukul Kumar** son/daughter/wife of **Sri Laxmi Prasad Keshri**: Aged 29 years, belonging to **Bihar Legislative Assembly** service and presently working as **Reporter** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given).

Sr. No.	Description	Self	Spouse(Wife) Divya Kumari	Dependant-1 (Mother) Kamala Devi	Dependant-2 (Father) Laxmi Prasad Keshri	Dependant-3 Etc. Name
(i)	Cash	20,000/- (Approx)	35,000/- (Approx)	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institution and Non-Banking Financial Companies	250,000/- (Saving Account)	NIL	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in Companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other Financial Institutions, NSS, Postal Savings, LIC Policies, etc.	PLI - Rs. 7100/- (Premium per month from 14.07.2017 to Till Date) Aditya Birla Sun Life Insurance - Rs. 15,000/- (Premium Per Yearly)	NIL	NIL	NIL	NIL
(v)	Motor Vehicles (details of Make, etc.)	Bike -1(BR01EL8497)	NIL	NIL	NIL	NIL
(vi)	Jewellery (give Details of Weight and Value)	Gold-75 Gram	Gold-175 Gram Silver-500 Gram	NIL	NIL	NIL
(vii)	Other assets, Such as values Of claims/ Interests	LAPTOP (DELL)	NIL	NIL	NIL	NIL

**Note :** Value of Bonds/ shares/ Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

- Dependant here means a person substantially dependent on the income of the employee.

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**B. Details of Immovable assets**

(Note : Properties in joint ownership indicating the extent of joint ownership will also have to be indicated)

Sr. No.	Description	Self	Spouse Name (s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land -Location (s) -Survey Number (s) -Extent (Total Measurement) -Current market value	Jat Dumari, Punpun, Khata No-173,Khasara No-703, 3.125 Decimal Purchased Value- 1,50,000/-	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land -Location(s) -Survey number (s) -Extent (Total Measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial And residential) Location (s) -Survey/door Number (s) -Extent (Total Measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses/Apartments, Etc -Location (s) -Survey/door Number (s) -extent (Total Measurement) -Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as Interest In property)	NIL	NIL	NIL	NIL	NIL

2. I give herein below the details of my liabilities/ overdues to public financial institution and government dues :-

(Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank/ Financial Institutions(s)/ Department (s)	Amount outstanding as On February 2024
(a)	(i) Loans from Banks	SBI PERSONAL LOAN (400,700/-) PLI LOAN (3,20,000)	3,52,336/- 3,36,000/-
	(ii) Loans from financial institutions	NIL	NIL
	(iii) Government Dues: (a) dues to departments dealing with Government accommodation	NIL	NIL
	(b) dues to departments dealing with	NIL	NIL

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	Supply of water		
	(c) dues to departments dealing with Supply of electricity	NIL	NIL
	(d) dues to departments dealing with Telephones	NIL	NIL
	e) dues to departments dealing with Government transport (including Aircraft and helicopters)	NIL	NIL
	(e) Other dues, if any	NIL	NIL
(b)	(i) Income Tax Including surcharge (Also indicate the assessment year upto Which Income Tax Return filed. Give Also Permanent Account Number (PAN)	Assessment Year 2023-24 IncomeTax-85,353 PAN No:- <b>CVIPK6278F</b>	NIL
	(ii) Wealth Tax (Also Indicate the Assessment year upto which Wealth Tax Return filed.)	NIL	NIL
	(iii) Sales Tax (Only in case of Proprietary business)	NIL	NIL
	(iv) Property Tax	NIL	NIL

### C. Personal Detail

GPF/CPF/PRAN No :- 110057246593

Gender :- Male

Date of Birth :- (DD/MM/YYYY)

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Class/Group :- B

Cadre :- Reporting Cadre

Bihar Legislative Assembly, Patna

(Full Name e.g B.A.S Bihar Administrative Service B.S.S – Bihar Secretariat Service etc.)

Home District :-

Patna (Bihar)

**I hereby declare that the above details are true to the best of my knowledge and belief**

Signature..... *Mukul Kumar*

Name of Employee : **Mukul Kumar**

Designation : **Reporter**

Department : Bihar Legislative Assembly,

Place : Patna

Date : 07.02.2024

Patna

**Note : Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**